NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2016

NAME OF THE PETITIONER(S)

: First City Investments Ltd

NAME OF THE RESPONDENT(S)

: Lovedale Spas (I) Ltd & 3ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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T-H. Vijoy Pracad Practicing Company Selectary Course (tox Respondent

Petitiones

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ORDER

Counsel for both the parties present, prayed for time for making final submissions. At request, time is enlarged. Put up on 13.03.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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